

BEFORE THE SECURITIES APPELLATE TRIBUNAL
MUMBAI

Date: 07.02.2024

Misc. Application No. 834 of 2023
And
Appeal No. 472 of 2023

Neeru Gupta ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates
for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and
Mr. Abhay Chauhan, Advocates i/b The Law Point for the
Respondent-SEBI.

WITH
Appeal No. 473 of 2023

Virendra Kumar Jain ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

CA Ketan Rupani i/b Ketan Rupani & Co. for the Appellant

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and
Mr. Abhay Chauhan, Advocates i/b The Law Point for the
Respondent-SEBI.

WITH
Appeal No. 474 of 2023

R.K. Commodities Services Pvt. Ltd. & Ors. ...Appellants

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellants.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

**WITH
Appeal No. 475 of 2023**

Abhishek Mishra ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

CA Ketan Rupani i/b Ketan Rupani & Co. for the Appellant

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

**WITH
Appeal No. 476 of 2023**

Rapid Credit & Holdings Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Prakash Shah, Advocate i/b Prakash Shah and Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

**WITH
Misc. Application No. 679 of 2023
And
Appeal No. 516 of 2023**

Reindus Tradeway Private Limited ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Gupta, Advocate i/b JURAL for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

WITH
Misc. Application No. 681 of 2023
And
Appeal No. 517 of 2023

Vimuk Enterprises ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Gupta, Advocate i/b JURAL for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

WITH
Misc. Application No. 700 of 2023
And
Appeal No. 518 of 2023

Shamugpriya International Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Vikas Gupta, Advocate i/b JURAL for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

WITH
Misc. Application No. 1028 of 2023
And
Appeal No. 586 of 2023

APMV Stocks & Commodities Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

WITH
Appeal No. 587 of 2023

A.G. Agri Mart Pvt. Ltd. ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

CA Chintan Sheth Authorized Representative i/b Chintan Sheth & Associates for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

AND
Misc. Application No. 781 of 2023
And
Misc. Application No. 1172 of 2023
And
Appeal No. 657 of 2023

Sita Ram HUF ...Appellant

Versus

Securities and Exchange Board of India ...Respondent

Mr. Sanjeev Kumar Choudhary, Advocate with Mr. T R Khare, Advocate for the Appellant.

Mr. Manish Chhangani, Advocate with Mr. Sumit Yadav and Mr. Abhay Chauhan, Advocates i/b The Law Point for the Respondent-SEBI.

ORDER:

1. Due to non-availability of the bench, the matters are adjourned. List on April 04, 2024.

Ms. Meera Swarup
Technical Member

07.02.2024
PK